

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/2440/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT No. 3,
Kamrup (M), Guwahati

Dated Guwahati the 18th May, 2021.

Sub: **Casual leave.**

Ref:- Letter No. MACT NO-3(II)/2021/234 dated 13.05.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 15.05.2021 along with station leave permission from the evening of 13.05.2021 till the evening of 15.05.2021, has been granted/rejected, on the basis of the ground shown.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/2441/1 dated 18.5.2021
Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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